

Hon'ble the Acting Chief Justice, Hon'ble Chairperson and Hon'ble Members of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts detailed below for maintaining zero (0) level of undated cases on NJDG as on 26.02.2018.

**Name of Courts maintaining Zero level of undated cases under NJDG as on 26.02.2018**

<b>Sl.No</b>	<b>District</b>	<b>Name of the Court Complex(es)</b>	<b>Description of the Courts</b>
<b>1</b>	<b>Bilaspur</b>	<i>Bilaspur</i>	<i>District &amp; Sessions Judge</i>
		<i>Bilaspur</i>	<i>Chief Judicial Magistrate(CJM)</i>
		<i>Bilaspur</i>	<i>Civil Judge (Jr. Division)-cum-JMIC</i>
		<i>Ghumarwin</i>	<i>Addl. District &amp; Sessions Judge</i>
		<i>Ghumarwin</i>	<i>Civil Judge (Sr. Division)-cum-ACJM</i>
		<i>Ghumarwin</i>	<i>Civil Judge (Jr. Division)-cum JMIC</i>
		<i>Ghumarwin</i>	<i>Civil Judge (Jr. Division)-cum- JMIC</i>
<b>2</b>	<b>Chamba</b>	<i>Chamba</i>	<i>District &amp; Sessions Judge</i>
		<i>Chamba</i>	<i>Addl. District &amp; Sessions Judge</i>
		<i>Chamba</i>	<i>Civil Judge(Sr. Division)-cum CJM</i>
		<i>Chamba</i>	<i>Civil Judge(Sr. Division)-cum ACJM</i>
		<i>Chamba</i>	<i>Civil Judge (Jr. Division)-cum-JMIC</i>
		<i>Chamba</i>	<i>Mobile Traffic Magistrate</i>
		<i>Dalhousie</i>	<i>Chief Judicial Magistrate(CJM)</i>
<b>3</b>	<b>Hamirpur</b>	<i>Hamirpur</i>	<i>District &amp; Sessions Judge</i>
		<i>Hamirpur</i>	<i>Addl. District &amp; Sessions Judge</i>
		<i>Hamirpur</i>	<i>Chief Judicial Magistrate</i>
		<i>Hamirpur</i>	<i>Civil Judge (Jr. Division)-cum JMIC, Court No.2</i>
		<i>Hamirpur</i>	<i>Mobile Traffic Magistrate</i>
		<i>Badsar</i>	<i>Civil Judge (Jr. Division)-cum- JMIC</i>
<b>4</b>	<b>Kangra at Dharamshala</b>	<i>Kangra at Dharamshala</i>	<i>District &amp; Sessions Judge</i>
		<i>Kangra at Dharamshala</i>	<i>Addl. District &amp; Sessions Judge I</i>
		<i>Kangra at Dharamshala</i>	<i>Civil Judge (Sr. Division)-cum-CJM</i>
		<i>Kangra at Dharamshala</i>	<i>District Legal Services Authority</i>
		<i>Kangra at Dharamshala</i>	<i>Mobile Traffic Magistrate</i>
		<i>Bajjnath</i>	<i>Civil Judge (Jr. Division)-cum JMIC</i>
		<i>Dehra</i>	<i>Civil Judge (Sr. Division)-cum-ACJM</i>
		<i>Jawali</i>	<i>Civil Judge (Jr. Division)-cum JMIC</i>
		<i>Kangra</i>	<i>Civil Judge (Jr. Division)-cum JM</i>
<b>5</b>	<b>Kinnaur at Rampur</b>	<i>Kinnaur</i>	<i>District &amp; Sessions Judge</i>
		<i>Kinnaur</i>	<i>Addl. District &amp; Sessions Judge</i>
		<i>Kinnaur</i>	<i>Civil Judge (Sr. Division)-cum-CJM</i>
		<i>Kinnaur</i>	<i>Chief Judicial Magistrate (Camp. at Rampur)</i>
<b>6</b>	<b>Kullu</b>	<i>Kullu</i>	<i>District &amp; Sessions Judge</i>
		<i>Kullu</i>	<i>Addl. District &amp; Sessions Judge</i>
		<i>Kullu</i>	<i>Civil Judge (Sr.Divn.)-cum-CJM</i>
		<i>Kullu</i>	<i>Civil Judge (Sr.Divn.)-cum-CJM, L&amp;S at Kullu</i>
		<i>Kullu</i>	<i>Civil Judge (Sr.Divn.)-cum-CJM, L&amp;S at Keylong</i>
		<i>Kullu</i>	<i>Principal Magistrate, Juvenile Justice Board Kullu</i>
		<i>Kullu</i>	<i>Principal Magistrate, Juvenile Justice Board Kullu</i>
		<i>Manali</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
<b>7</b>	<b>Mandi</b>	<i>Mandi</i>	<i>Chief Judicial Magistrate</i>
		<i>Mandi</i>	<i>Mobile Traffic Magistrate</i>
		<i>Chachyot at Gohar</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>

		<i>Jogindernagar</i>	<i>Civil Judge (Sr. Division)-cum-ACJM</i>
		<i>Karsog</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
		<i>Sarkaghat</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. II</i>
		<i>Sundernager</i>	<i>Civil Judge (Sr. Division)-cum-ACJM, Court No.I</i>
<b>8</b>	<b>Shimla</b>	<i>Shimla</i>	<i>District &amp; Sessions Judge</i>
		<i>Shimla</i>	<i>Addl. District &amp; Sessions Judge-I</i>
		<i>Shimla</i>	<i>Addl. District &amp; Sessions Judge (CBI)</i>
		<i>Shimla</i>	<i>District &amp; Session Judge-cum-spl.Judge</i>
		<i>Shimla</i>	<i>District &amp; Session Judge-cum-Special Judge</i>
		<i>Jubbal</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
		<i>Rohru</i>	<i>Civil Judge (Sr. Division)-cum-ACJM, Court No.I</i>
		<i>Rohru</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC-II</i>
<b>9</b>	<b>Sirmaur</b>	<i>Sirmaur</i>	<i>District &amp; Sessions Judge</i>
		<i>Sirmaur</i>	<i>Addl. District &amp; Sessions Judge</i>
		<i>Sirmaur</i>	<i>Civil Judge (Sr. Divn.)-cum-CJM</i>
		<i>Sirmaur</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
		<i>Paonta Sahib</i>	<i>Civil Judge (Sr. Division)-cum-ACJM</i>
		<i>Paonta Sahib</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
<b>10</b>	<b>Solan</b>	<i>Solan</i>	<i>District &amp; Sessions Judge</i>
		<i>Solan</i>	<i>Addl. District &amp; Sessions Judge-I</i>
		<i>Solan</i>	<i>Addl. District &amp; Sessions Judge-II</i>
		<i>Solan</i>	<i>Civil Judge (Sr. Division)-cum-CJM</i>
		<i>Solan</i>	<i>Civil Judge (Jr. Divn.)-cum-JM Ist Class</i>
		<i>Solan</i>	<i>Civil Judge (Jr. Divn.)</i>
		<i>Solan</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC-II</i>
		<i>Solan</i>	<i>Principal Magistrate, Juvenile Justice Board</i>
		<i>Kasauli</i>	<i>Civil Judge (Sr. Divn.)-cum-ACJM</i>
		<i>Kasauli</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC</i>
		<i>Nalagarh</i>	<i>District &amp; Sessions Judge</i>
		<i>Nalagarh</i>	<i>Addl. District &amp; Sessions Judge-I</i>
<b>11</b>	<b>Una</b>	<i>Una</i>	<i>District &amp; Sessions Judge</i>
		<i>Una</i>	<i>Addl. District &amp; Session Judge</i>
		<i>Una</i>	<i>Addl. District &amp; Session Judge-II</i>
		<i>Una</i>	<i>Civil Judge (Sr. Division)-cum-CJM</i>
		<i>Una</i>	<i>Civil Judge(Jr.Div)-cum-JMIC Court No 2</i>
		<i>Una</i>	<i>Civil Judge(Jr.Div)-cum-JMIC Court No 3</i>
		<i>Amb</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC Court No 3</i>